

From: -

**Anant Kumar, H.J.S.
Registrar General,
High Court of Judicature at
Allahabad.**

To,

**All the District Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No. C.L. 79 P.S (R.G.) /VIII-C-114 Admin. (F) Dated. 31.03. 2013.

Subject: Nomination of Hon’ble Judges as Administrative Judge.

Sir,

I have been directed to say that vide order dated. 20.03.2013 of Hon’ble the Chief Justice, the following Hon'ble Judges have been nominated as Hon'ble Administrative Judges for the Sessions Division noted against their names under Rule 1 of Chapter III of Rules of the Court 1952 (as amended by Notification No. C-1572 JR (S) VIII-C-151 dated August 1, 1994 read with notification No.89/VIII-C-151, dated.14.02.2000) with effect from April 1st, 2013 to March 31st, 2014.

Sl. No.	NAME OF HON'BLE JUDGES	ADMINISTRATIVE JUDGES OF THE SESSIONS DIVISION
1.	Mr. Justice S.P. Mehrotra	Allahabad
2.	Mr. Justice Vineet Saran	Kanpur Nagar
3.	Mr. Justice Rakesh Tiwari	Lucknow
4.	Mr. Justice Prakash Krishna	Saharanpur
5.	Mr. Justice Rajes Kumar	G.B. Nagar
6.	Mr. Justice S.U. Khan	Bareilly
7.	Mr. Justice D.P. Singh	Agra
8.	Mr. Justice Abdul Mateen	Faizabad
9.	Mr. Justice V.K. Shukla	Ghaziabad
10.	Mr. Justice Amar Saran	Muzaffarnagar
11.	Mr. Justice Devi Prasad Singh	Meerut
12.	Mr. Justice Arun Tandon	Aligarh
13.	Mr. Justice Tarun Agarwala	Varanasi
14.	Mr. Justice Dilip Gupta	Gorakhpur
15.	Mr. Justice Krishna Murari	Moradabad
16.	Mr. Justice Sanjay Misra	Mathura
17.	Mr. Justice Ravindra Singh	Azamgarh
18.	Mr. Justice Rajiv Sharma	Pratapgarh
19.	Mr. Justice A.P. Sahi	Sitapur
20.	Mr. Justice Vikram Nath	Sultanpur
21.	Mr. Justice Sabhajeet Yadav	Bulandshahr
22.	Mr. Justice S.S. Chauhan	Shahjahanpur
23.	Mr. Justice Sudhir Agarwal	Badaun
24.	Mr. Justice Vinod Prasad	Hardoi
25.	Justice Bharati Sapru	Rama Bai Nagar
26.	Mr. Justice S.N. Shukla	Mirzapur
27.	Mr. Justice Ajai Lamba	Farrukhabad
28.	Mr. Justice Ran Vijai Singh	Jhansi
29.	Mr. Justice Pankaj Mithal	Gonda

30.	Mr. Justice Surendra Singh	Jaunpur
31.	Mr. Justice A.K. Tripathi	Ghazipur
32.	Mr. Justice S.K. Gupta	Rampur
33.	Mr. Justice B.K. Narayana	Etawah
34.	Mr. Justice R.D. Khare	Basti
35.	Mr. Justice Shabihul Hasnain	Bijnor
36.	Mr. Justice Abhinava Upadhya	Fatehpur
37.	Dr. Justice Satish Chandra	Pilibhit
38.	Mr. Justice A.K. Singh	Firozabad
39.	Mr. Justice D.K. Arora	Barabanki
40.	Mr. Justice Anil Kumar	Ballia
41.	Ms. Justice N.A. Moonis	Rae Bareli
42.	Mr. Justice Ritu Raj Awasthi	Bahraich
43.	Mrs. Justice Jayashree Tiwari	Etah
44.	Mr. Justice S.C. Agarwal	Lakhimpur Kheri
45.	Mr. Justice Y.C. Gupta	Siddharth Nagar
46.	Mr. Justice Ashok Srivastava	Mainpuri
47.	Mr. Justice V. K. Mathur	Banda
48.	Mr. Justice Dinesh Gupta	Unnao
49.	Mr. Justice Surendra Kumar	Mahoba
50.	Mr. Justice Anil Kumar Agarwal	Deoria
51.	Mr. Justice S.V.S. Rathore	Hathras
52.	Mr. Justice Sudhir Kumar Saxena	Hamirpur
53.	Mr. Justice Kalimullah Khan	J.P. Nagar
54.	Mr. Justice Ashok Pal Singh	Jalaun at Orai
55.	Mr. Justice V.P. Pathak	Kannauj
56.	Mr. Justice P.K.S. Baghel	Kushinagar at Padrauna
57.	Mr. Justice R.S. Ram (Maurya)	Bhadohi
58.	Mr. Justice B. Amit Sthalekar	Auraiya
59.	Mr. Justice Pankaj Naqvi	Baghpat
60.	Mr. Justice Manoj Misra	Chandauli
61.	Mr. Justice Ramesh Sinha	Ambedkar Nagar
62.	Mrs. Justice Sunita Agarwal	Sonbhadra
63.	Mr. Justice D.K. Upadhyaya	Chhitrakoot
64.	Mr. Justice V.C. Gupta	Kanshiram Nagar
65.	Mr. Justice Mohd. Tahir	Kaushambi
66.	Mr. Justice Mushaffey Ahmed	Balrampur
67.	Mr. Justice A.K. Tripathi-II	Lalitpur
68.	Mr. Justice S.U.Z. Siddiqi	Mau
69.	Mr. Justice A.N. Mittal	Maharajganj
70.	Mr. Justice Mahendra Dayal	Shravasti
71.	Mr. Justice Virendra Vikram Singh	Sant Kabir Nagar
72.	Mr. Justice Het Singh Yadav	Shamthal
73.	Mr. Justice Anil Kumar Sharma	Hapur
74.	Mr. Justice Anurag Kumar	Shamli
75.	Mr. Justice Brijesh Kr. Srivastava- II	CSM Nagar

Yours faithfully,
Sd/-
Registrar General.

No. 4345 /VIII-C-114 Admin. (F) Dated. 31.03.2013

Copy forwarded for information and necessary action to: -

- 1. The Chief Secretary to Government of Uttar Pradesh, Lucknow.**
- 2. The Principal Secretary (Appointment) Section-4, Government of U.P. Lucknow.**
- 3. The Principal Secretary Appointment (C) Department Government of U.P. Lucknow.**
- 4. The Principal Secretary & L.R. to Government of U.P. Vidhan Bhawan, Lucknow.**
- 5. The Principal Secretary (Home) Government of U. P. Lucknow.**
- 6. The Advocate General, Uttar Pradesh, Allahabad.**
- 7. The Special Officer (Vigilance), High Court, Allahabad.**
- 8. The Registrar, High Court, Lucknow Bench, Lucknow.**
- 9. The In charge, Computer Center, High Court, Allahabad.**
- 10. All the Officers including the Section Officers of the High Court, Allahabad and Lucknow Bench Lucknow.**
- 11. All the Private Secretaries to Hon'ble Judges of High Court, Allahabad and Lucknow Bench, Lucknow for Information to their Lordship's.**

**By order of the Court,
Sd/-**

Registrar General.